REPORT OF THE PARLIAMENTARY COMMITTEE ON PUNIABI SUBA

SHRI SADIQ ALI (Rajasthan) Sii, I beg to lay on the Table a copy of the Report of the Parliamentary Committee on the demand for Punjabi Suba

RESULT OF ELECTION TO THE ANIMAL WELFARE BOARD

MR CHAIRMAN Prof Satyavrata Siddhantalankar, being the only candidate nominated for election to the Animal Welfare Board, he is declared duly elected to be a member of the said Board

ANNOUNCEMENT RE GOVERNMENT BUSINESS

THE LEADER OF THE HOUSE (SHRI M C CHAGLA) With your per mission, Sir, I rise to announce that Government Business in this House for the week commencing 21st March, 1966 will consist of -

- (1) Further discussion on the General Budget for 1966-67
- (2) Consideration and return of the Appropriation (Vote on Account) Bill 1966, as passed by the Lok Sabha
- (3) Consideration and passing of the Armed Forces (Special Powers) Amendment Bill 1966, as passed by the Lok Sabha
- (4) Consideration and return of the Appropriation Bill, 1966, as passed by the Lok Sabha
- (5) General Discussion on the Kerala Budget for 1966 67

SHRI BHUPESH GUPTA (West Bengal) Sir again I have to make a submis I find that the list of business announced does not include any reference to the short duration discussion on the West Bengal situation Sir in the other House an adjournment motion was unusually allowed Generally, adjournment motions are not idmitted. There it was discussed on

an idjournment motion, the West Bengal situation I should like this opportunity being given to this House it is not that we have any adjournment motion But we have a corresponding provision on the basis of which we can have discussion And I do not see as to why the I eader of the House should not try to accommodate us because the situation in West Bengal is fat more serious than it was in Kerala at that time And anyhow, it was admitted in the other House I think we should get a chance I et the whole matter be discussed in this House I tell you, let the hon Members f om there speak and give their suggestions We also give our suggestions and we can try to find out whether a solu tion is possible I think discussions will help in evolving a concrete approach to the problems of food, arrests, detention and all that in West Bengal Therefore, I say, let this discussion be provided for in this Horse next weel

SHRI M C CHAGLA The hon Member has already given notice and I am sure that my friend the Home Minister, will make a statement next week

SHRI BHUPESH GUPTA No, no, it is a Calling Attention Notice There is under our rule

SHRI M C CHAGLA Calling Attention Notice? You can have

MR CHAIRMAN In any case the discussion has not yet been decided upon When it is decided, it can be announced He could not announce it in this list

SHRI BHUPESH GUPTA Therefore I say

MR CHAIRMAN You have said so

SHRI BHUPESH GUPTA He should accommodate us All I can say is

MR CHAIRMAN You have said it

Now we go to the Representation of the People (Amendment) Bill 1964, Shri Bhupesh Gupta had not concluded his speech He may do so now